

(3)

CC.P. 104/05

Dt. 27.05.05

Hon. Mr Justice S. R. Singh, VC

Hon. Mr. S. C. Chaube, AM

Sri N. P. Singh, counsel for applicant. Sri A. K. Gaur has filed his vakalatnama on behalf of respondents which is taken on record.

Learned counsel for the applicant submits that the order of the Tribunal has been complied with. Accordingly contempt application is dismissed. Notices are dischargee. In case, the applicant is not satisfied with the order ~~of~~ passed by the respondents, he will be at liberty to approach the Tribunal from original side.

[Signature]
AM

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VZ

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